

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.9 of 2020

Rathindra Nath Bagchi. Appellant/s
Versus
Smt. Bandana Sarkar & Ors. Respondent/s

Appearance :

For the Appellant/s : Mr. Vivekanand Vivek, Advocate.
For the Respondent/s : Mr. Rajendra Prasad Sah, Advocate.
For the Impleading Respondents : Mr. Prakash Chandra, Advocate.

CORAM: HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA
ORAL ORDER

28 24-04-2026

Re:- I.A. No.6 of 2024

Learned counsel for the appellant is permitted to correct the name of impleading respondent no.3 during the course of the day.

2. This Interlocutory Application has been filed on behalf of appellant seeking impleadment of impleading respondents in the present first appeal on the ground that impleading respondents have purchased the part of the suit property during the pendency of the present First Appeal.

2. Learned counsel for the appellants submits that the impleading respondents have come in possession on the part of the suit property and they are the necessary party, therefore, it is interest of justice to implead them as party-respodents in this case.

3. The application is supported with the affidavit of the appellant.

4. Learned counsel for the respondents has no



objection for impleading of the impleading respondents.

5. The *Vakalatnama* on behalf of impleading respondents has already been filed on the record.

6. There is no objection on behalf of the impleading respondents.

7. Having heard the learned counsels for the parties and considering the averments made in the application, I.A. No.6 of 2024 is allowed. Let the impleading respondents as stated in cause-title of the application be impleaded as respondent nos.4 to 7 in the cause title of present First Appeal.

8. Accordingly, the I.A. No.6 of 2024 stands disposed of.

Re:-I.A. No.4 of 2023 & I.A. No.5 of 2024

9. Learned counsel for the appellant submits that he does not want press the above noted I.A.'s.

10. Accordingly, I.A. No.4 of 2023 & I.A. No.5 of 2024 stands dismissed as not pressed.

Re:-F.A. No.9 of 2020

11. As prayed for, list this matter on 01.05.2026 under heading "For Hearing".

(Sunil Dutta Mishra, J)

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